

Annexure-1														
Name of the corporate debtor: Karni Developer and Construction Company Private Limited; Date of commencement of CIRP: 22.02.2024														
List of Creditors as on: 08.03.2024														
List of secured financial creditors belonging to any class of creditors														
													(Amount in Rs)	
Sl.	Name of Creditor	Details of claim received		Details of claim admitted					Amount of contingence- nt claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verifica- tion	Remark s, if any	
No.		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarant ee	Whether related party?	% of voting share in CoC					
1	Phoenix ARC Private Limited	01.03.24	52,13,14,908	52,13,14,908	Secured FC	52,13,14,908	52,13,14,908	No	7.9%	0.00	0.00	0.00	0.00	
2	Phoenix ARC Private Limited acting in its capacity as Trustee of Phoenix ARF Scheme 14	01.03.24	6,04,71,67,543	6,04,71,67,543	Secured FC	6,04,71,67,543	6,04,71,67,543	No	92.1%	0.00	0.00	0.00	0.00	
<b>Total</b>			<b>6,56,84,82,451</b>	<b>6,56,84,82,451</b>		<b>6,56,84,82,451</b>	<b>6,56,84,82,451</b>		<b>100.0%</b>	<b>0.00</b>	<b>0.00</b>	<b>0.00</b>	<b>0.00</b>	